

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-266(ND)2019

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2019**

**NAME OF THE COMPANY: Mr. R. Tarkeshwar Narayan V/s. M/s. Horizon
Buildcon Pvt. Ltd.**

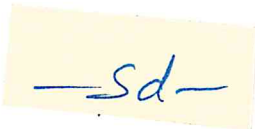
SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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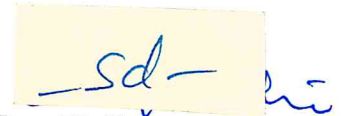
Present: Ms. Shivani Kadan and Mr. Akshay Goel, Advocates for the Petitioner

ORDER

Notice be issued to the Corporate Debtor vide all modes including through the process of the Bench returnable on 13th February, 2019. Service also be effected on the Corporate Debtor through its Directors. Affidavit of service be filed.



(V. K. Subburaj)
Member (T)



(Ina Malhotra)
Member (J)